

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-800**  
ANSWERED ON- 03/12/2021

**MEGA INVESTMENT TEXTILES PARKS (MITRA) SCHEME**

800. SMT. VANDANA CHAVAN:

Will the Minister of TEXTILES be pleased to state:

- (a) the details of Mega Investment Textiles Parks (MITRA) scheme introduced as part of the Budget 2021-22;
- (b) State/UT-wise details of beneficiaries identified under MITRA scheme;
- (c) details of necessary linkages and strength for textile industry that States need to consider for setting up of MITRAs;
- (d) details of criteria for selection of master developer and list of any current candidates;
- (e) how Government plans to promote Foreign Direct Investments (FDIs) and position India in the global textile markets through MITRAs; and
- (f) details of support that Government will provide to promote cottage textile industries, small weavers and textile artisans under MITRAs?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a) to (e):** With a view to attract investment, boost employment generation and position itself strongly in the global textile market, the Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with world class infrastructure including plug and play facility with an outlay of ₹ 4445 cr for a period of seven years upto 2027-28.

The salient features are:- (i) Willing state governments to have ready availability of contiguous and encumbrance-free land parcel of 1000+ acres for being eligible, (ii) It is envisaged to be on Public Private Partnership (PPP) mode, (iii) There is a provision of Development Capital Support (DCS) @30% of the project cost with a maximum support of ₹ 500 Cr and ₹200 Crore per park for Greenfield and Brownfield PM MITRA Park respectively. The DCS is for creation of core Infrastructure, (iv) There is provision of ₹ 300 Cr. per park for incentivizing the industries to set up their units in the park. There is a provision to use 10% of the park's area for Commercial Development (CD) and revenue stream from CD may help maintenance of common assets and facilities.

The selection of sites will be by way of challenge method with weightage on relevant parameters such as- connectivity, power infrastructure, water and waste water disposal system, Industry Friendly labour laws, Single Window Clearances, Stable and Conducive industrial/textile policy of the state.

States like Tamil Nadu, Punjab, Odisha, Andhra Pradesh, Gujarat, Rajasthan, Assam, Karnataka, Madhya Pradesh and Telangana have expressed interest so far. The Scheme shall be implemented on pan-India basis and is intended for holistic development of textile sector. However, due priority will be given to Technical Textiles, Man-Made Fibre and textile machinery. Once completed, each Mega Textile Park is intended to generate around 1 Lakh direct and 2 lakh indirect employment. World-class industrial infrastructure in PM MITRA Parks would attract cutting edge technology and boost FDI and local investment in the sector.

**(f):** PM MITRA Park Scheme envisages to provide plug & play and incubation facilities to be used by small weavers, MSMEs, artisans, textile designers, young entrepreneurs, etc.

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